

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 136 of 2016
With
W.P.(S) No. 4669 of 2015

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

06/29.06.2020 Heard in part through V.C.

Mr. Manoj Tandon, learned counsel for the petitioner has completed his argument.

Mr. Kaushik Sarkhel, learned counsel for the State seeks a week time.

In this view of the matter, put up these cases on 7th July, 2020.

(Deepak Roshan, J.)

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